

govern the grant of Dearness Allowance to Central Government employees in future. The Commission is expected to submit its report by the end of this month.

**EXTENSION OF C. G. H. S. FOR
CENTRAL GOVERNMENT PENSIONERS**

*52. SHRI K. C. BAGHEL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 82 in the Rajya Sabha on 29th March, 1967 and state:

(a) whether it is a fact that Government are considering to extend the C. G. H. S. facilities to other dispensaries in Karol Bagh, Subzimandi, etc., in Old Delhi area to enable the Central Government pensioners living there to take advantage of the scheme;

(b) if not, the reasons therefor, and

(c) the criteria for extending the facilities of the scheme to pensioners in the 14 dispensaries only located in New Delhi area?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) to (c) The C. G. H. Scheme has already been extended with effect from 1-1-65 to all the Central Government pensioners residing in the areas covered by all the 54 dispensaries under the Central Government Health Scheme both in Delhi and New Delhi. The 14 dispensaries located in New Delhi and referred to by the Hon'ble Member are intended to cater to the needs of the general public, which include State Government pensioners living in the area.

Due to limited resources it is not possible to extend the Scheme to the general public in areas covered by the remaining dispensaries in the Scheme.

**REORGANISATION OF THE PLANNING
COMMISSION**

*53. SHRI ARJUN ARORA: SHRI M. V. BHADRAM: SHRI RAJNARAIN; SHRI SURJIT SINGH
ATWAL: SHRI P. ABORHAM:

Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to state:

(a) whether the proposal to reorganise the Planning Commission has been finalised; and

(b) if so, what are the details thereof?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) No, Sir.

(b) Does not arise.

**NATIONAL PROGRAMME OF FAMILY
PLANNING**

*54. SHRI N. SRI RAMA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state which of the following schemes are proposed to be taken up as a National Programme for Family Planning in the country:

(i) a babyless year; (ii) Operation Helicopter; (iii) Raising of marriageable age of girls; (iv) abortion go loose; (v) Loop; (vi) vasectomy; (vii) sterilization or (viii) pills?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): National Programme of Family Planning envisages 'Cafeteria' approach laying full emphasis, without any compulsion or force, on all approved and known methods ranging from abstinence to sterilization which

have to be explained to the people in order to enable them to make their own choice on a voluntary basis.

DEMAND FOR BIGGER SHARE IN UNION REVENUES BY THE STATES

♦55. SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in the recent meeting of the Chief Ministers held in New Delhi, some of them demanded a bigger share in the Union revenues;

(b) if so, what are the details thereof; and

(c) what decision has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) Requests for increased financial assistance from the Centre were made by a number of individual States with reference to the financial difficulties faced by them.

(c) Suggestions for increased Central assistance are considered on merits and after taking into account the availability of resources and the demands thereon.

QUININE FACTORIES IN MADRAS AND WEST BENGAL

*56. SHRI LOKANATH MISRA: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to refer to the answer given to Unstarred Question No. 113 in the Rajya Sabha on the 29th March, 1967 and state whether Government. Quinine Factories in Madras and West Bengal have sought the approval of Central Government for the increase of the prices of their products under the

Drugs Prices (Display and Control) Order, 1966 and if so, whether the approval has since been given?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): Yes, Sir. The applications are still under consideration. In accordance with the decisions taken in the quinine conference held on the 28th January, 1967, the Government of West Bengal and the Government of Madras have been asked to furnish the details of the cost of production, etc., for further examination by Cost Accountant. The Government of West Bengal have since furnished and the same is under consideration whereas information from the Government of Madras is still awaited.

FOREIGN EXCHANGE FOR STUDENTS GOING ABROAD

857. SHRI K. SUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India have recently modified the rules governing the release of foreign exchange to students going abroad for higher studies; and

(b) if so, what are the details thereof and what are the reasons for introducing these changes?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) The changes made have been indicated in the statement laid on the j Table of the House.